

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/21654/2024 BLAPL/7580/2024	SURENDRA PRADHAN VS STATE OF ODISHA	GURUPRASAD BEHERA VS	/ /0 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000181/2024
2	D-BLAPL/20988/2024 BLAPL/7581/2024	ANANTA SAHU VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	KHANTAPADA /72 /2021 AD-HOC A.D.J.(FTSC),BALASORE(Baleshwar) ST/0000428/2023
3	D-BLAPL/21748/2024 BLAPL/7582/2024	RAJAT KUMAR VS STATE OF ODISHA	SANDIPAN MISHRA VS	EOW,BHUBANESWAR /20 /2023 PRESIDING OFFICER,DESIGNATED COURT CT/0000006/2023
4	D-BLAPL/21942/2024 BLAPL/7583/2024	DEEPAK KUMAR GHADEI @ DIPU GHADEI VS STATE OF ODISHA	NIRANJAN LENKA VS	BARIPADA TOWN /154 /2024 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(Malkangiri) CT/0000240/2024
5	D-BLAPL/22173/2024 BLAPL/7584/2024	BARU KUMBHAR VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KANTABANJI /249 /2023 ADDL.SESIONS JUDGE,KANTABANJI(Cuttack) SC/0000071/2023
6	D-BLAPL/22308/2024 BLAPL/7585/2024	MD. TIPU VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /220 /2024 AD-HOC A.D.J. (FTSC),ROURKELA(Sundergarh) ST/0000094/2024
7	D-BLAPL/22311/2024 BLAPL/7586/2024	BANOTH PREM SINGH @ PREM SINGH BHANOT VS UNION OF INDIA (CBI)	ANJAN KUMAR BISWAL VS	/ /0 A.D.J.-SPL.JUDGE (CBI),BHUBANESWAR RC/0000010/2024
8	D-BLAPL/22317/2024 BLAPL/7587/2024	RABINARAYAN SHI VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	KEONJHAR TOWN /363 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Cuttack) GR/0001245/2024
9	D-BLAPL/22306/2024 BLAPL/7588/2024	DHANURJAYA HANTAL VS STATE OF ODISHA	MANORANJAN PADHY VS	MATHILI /100 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000076/2022
10	D-BLAPL/19577/2024 BLAPL/7589/2024	KRUSHNA CHANDRA NAYAK VS STATE OF ODISHA	SAMVIT MOHANTY VS	BALIKUDA /97 /2024 AD-HOC A.D.J.(F.T.S.C.),JAGATSINGHPUR CT/0000169/2024
11	D-BLAPL/22319/2024 BLAPL/7590/2024	MD. BISMIL VS STATE OF ODISHA	SATYA RANJAN MULIA VS	DARGHA BAZAR /152 /2024 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000817/2024

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12	D-BLAPL/22408/2024 BLAPL/7591/2024	GOURAHARI NAHAK @ GORAHARI NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /416 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001304/2024
13	D-BLAPL/22372/2024 BLAPL/7592/2024	PRADEEP @ AMIT GHOSH VS STATE OF ODISHA	DIPTIREKHA NANDA VS	BRAJARAJNAGAR /162 /2024 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000649/2024
14	D-BLAPL/22385/2024 BLAPL/7593/2024	SANATANA TRIPATHY VS STATE OF ODISHA	SAKTI PRASAD DAS VS	/ /0 J.M.F.C.(V),BHUBANESWAR(Khordha) 2(A)CC/0000389/2024
15	D-BLAPL/22412/2024 BLAPL/7594/2024	SRIDHARA BARIK VS STATE OF ODISHA	BHABANI SANKAR DAS VS	ANGUL TOWN /569 /2024 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0001081/2024
16	D-BLAPL/22396/2024 BLAPL/7595/2024	SURA SINGHA BODRA @ BADRA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	SARAT /22 /2019 DISTRICT & SESIONS JUDGE,BARIPADA ST/0000158/2019
17	D-BLAPL/22453/2024 BLAPL/7596/2024	MADHAB CHANDRA PRADHAN VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	KANIHA /93 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0000458/2024
18	D-BLAPL/22450/2024 BLAPL/7597/2024	PRAKASH DAS VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CANTONMENT ROAD /31 /2024 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000253/2024
19	D-BLAPL/22456/2024 BLAPL/7598/2024	CHINU@AKASH KUMAR HOTA VS STATE OF ODISHA	GOREKHANATH DAS VS	MANCHESWAR P.S. /376 /2023 AD-HOC A.D.J.(FTSC-II),BHUBANESWA TR/0000465/2023
20	D-BLAPL/22458/2024 BLAPL/7599/2024	DASU RODDA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	JHARSUGUDA /264 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0000975/2024
21	D-BLAPL/22234/2024 BLAPL/7600/2024	CHINMAY @ CHINMAYA SAMANTRAY VS STATE OF ODISHA	SK. ZAFARULLA VS	RAJGANGPUR /198 /2024 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000363/2024
22	D-BLAPL/22452/2024 BLAPL/7601/2024	RAJESH BARIK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BARGARH /415 /2024 DIST.AND SESSIONS JUDGE,BARGARH Spl/0000057/2024
23	D-BLAPL/22472/2024	SHYAM TANDI	MAHENDRA KUMAR PANCHABIHAR	SAMBALPUR SADAR /78 /2024

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	BLAPL/7602/2024	VS STATE OF ODISHA	VS	SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000043/2024
24	D-BLAPL/21476/2024 BLAPL/7603/2024	BIKRAM BISWAL VS STATE OF ODISHA	M.A.ALI VS	RAGHUNATHPUR /142 /2024 SPECIAL JUDGE,JAGATSINGHPUR(Jaga Spl/0000057/2024
25	D-BLAPL/22520/2024 BLAPL/7604/2024	MANAGOBINDANARAYAN DAS VS STATE OF ODISHA	GYANA RANJAN DHAL VS	BADAGODA P.S. /460 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000390/2024
26	D-BLAPL/22536/2024 BLAPL/7605/2024	KANHA SAHU VS STATE OF ODISHA	AMIT KUMAR SAA VS	AGALPUR /70 /2024 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000042/2024
27	D-BLAPL/20422/2024 BLAPL/7606/2024	SUBODH KUMAR MAHANTO VS STATE OF ODISHA	MANORANJAN PADHY VS	SEMILLIGUDA /27 /2021 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000024/2021
28	D-BLAPL/21240/2024 BLAPL/7607/2024	MANOJ KUMAR MUDULI @ TIPU MUDULI VS STATE OF ODISHA	MANORANJAN PADHY VS	KORAPUT TOWN /224 /2023 ADDL DISTRICT AND SESSIONS JUDGE CT/0000116/2023
29	D-BLAPL/22762/2024 BLAPL/7608/2024	DINESH BEHERA VS STATE OF ODISHA	JAGABANDHU SAHU VS	PAIKMAL /148 /2024 A.D.J.,PADAMPUR(Bargarh) Spl/0000038/2024
30	D-BLAPL/21719/2024 BLAPL/7609/2024	SANJU PATRA @ MUNA VS STATE OF ODISHA	BIBHUTI BHUSAN NANDA VS	BADACHANA /327 /2023 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000026/2023
31	D-BLAPL/22554/2024 BLAPL/7610/2024	DHUSASAN BARIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL TOWN /349 /2024 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000767/2024
32	D-BLAPL/22562/2024 BLAPL/7611/2024	SRIKANTA JENA @ KALIA VS STATE OF ODISHA	GOPINATH MISHRA VS	MANIABANDHA /73 /2024 J.M.F.C.,BARAMBA(Cuttack) GR/0000195/2024
33	D-BLAPL/22409/2024 BLAPL/7612/2024	RAMDILAVAR HARIJAN VS STATE OF ODISHA	MANORANJAN PADHY VS	BOUDH /150 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000049/2024
34	D-BLAPL/22577/2024 BLAPL/7613/2024	ANIRUDDHA BARIK @ RAJA @ ANIRUDHA BARIK VS	DEVASHIS PANDA VS	KHANDAGIRI P.S. /472 /2024 DISTRICT & SESIONS JUDGE,BHUBANE

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35	D-BLAPL/22645/2024 BLAPL/7614/2024	STATE OF ODISHA SUDARSAN BALMUCHU @ GANGA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	TR/0000400/2024 NAYAPALLI P.S. /170 /2024 J.M.F.C. (III) BHUBANESWAR(Khordha) CT/0000390/2024
36	D-BLAPL/21763/2024 BLAPL/7615/2024	STATE OF ODISHA LOCHAN BISOI VS STATE OF ODISHA	SABYASACHI MISHRA VS	/ /0 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000076/2024
37	D-BLAPL/20570/2024 BLAPL/7616/2024	STATE OF ODISHA RAHUL DANGRI VS STATE OF ODISHA	MANORANJAN PADHY VS	LAXMIPUR /70 /2022 ADDL DISTRICT AND SESSIONS JUDGE CT/0000141/2022
38	D-BLAPL/21803/2024 BLAPL/7617/2024	STATE OF ODISHA BHAGABAT MURMU VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	KHUNTA /359 /2023 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000035/2024
39	D-BLAPL/22320/2024 BLAPL/7618/2024	STATE OF ODISHA KAMAL LOCHAN BASTIA VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	DARGHA BAZAR /152 /2024 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000817/2024
40	D-BLAPL/21253/2024 BLAPL/7619/2024	STATE OF ODISHA PRABHUDATTA SWAIN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	RAIRAKHOL /156 /2024 S.D.J.M.,RAIRAKHOL(Sambalpur) GR/0000363/2024
41	D-BLAPL/21378/2024 BLAPL/7620/2024	STATE OF ODISHA BHRAMAR GHASI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /396 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001239/2024
42	D-BLAPL/22404/2024 BLAPL/7621/2024	STATE OF ODISHA AARIYAN NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	SAHID NAGAR P.S. /295 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000322/2024
43	D-BLAPL/21379/2024 BLAPL/7622/2024	STATE OF ODISHA NARESH KASHYAP @ DHARUA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	UMERKOTE /342 /2023 ADJ,UMERKOTE(Nabarangapur) CT/0000015/2024
44	D-BLAPL/21381/2024 BLAPL/7623/2024	STATE OF ODISHA BIRASEN TAREI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /438 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001051/2024
45	D-BLAPL/22490/2024 BLAPL/7624/2024	STATE OF ODISHA JAGADISH DIGAL@JAGDIS DIGAL VS STATE OF ODISHA	PARTHA SARATHI DAS VS	/ /0 SPL JUDGE, KHALLIKOTE(Ganjam) 2(A)CC/0000006/2024

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46	D-BLAPL/22497/2024 BLAPL/7625/2024	SONU TANDI VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	SAMBALPUR TOWN /118 /2024 DISTRICT & SESSIONS JUDGE,SAMBALPUR TR/0000044/2024
47	D-BLAPL/21052/2024 BLAPL/7626/2024	SITI KHILA VS STATE OF ODISHA	PRANAB KUMAR DAS VS	CHITRAKONDA /114 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000141/2022
48	D-BLAPL/21777/2024 BLAPL/7627/2024	DILLIP KUMAR PANDA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	JAJPUR TOWN /261 /2023 S.D.J.M.,JAJPUR(Jajapur) CT/0001646/2023
49	D-BLAPL/22284/2024 BLAPL/7628/2024	JAGU ADAKATIA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	POTTANGI /78 /2023 ADDL.SSESSIONS JUDGE CUM SPECIAL TR/0000076/2023
50	D-BLAPL/22471/2024 BLAPL/7629/2024	JAJATI SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /280 /2024 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D) CT/0000594/2024
51	D-BLAPL/22502/2024 BLAPL/7630/2024	KARTIKA NAIK @ NAYAK VS STATE OF ODISHA	SATYASHREE MOHANTY VS	SAHID NAGAR P.S. /310 /2024 J.M.F.C. (III) BHUBANESWAR(Khordha) CT/0000744/2024
52	D-CMAPL/26343/2024 CMAPL/210/2024	MITHILA SENAPATI VS DRAUPADI SAHU	AMIT KUMAR NATH VS	// () //
53	D-CMAPL/30595/2024 CMAPL/211/2024	JYOTSNA LUGUN VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// () //
54	D-CMAPL/30651/2024 CMAPL/212/2024	BAILOCHAN SETHY VS STATE OF ODISHA	ADV. VS	// () //
55	D-CMAPL/30750/2024 CMAPL/213/2024	RABIRAM NAIK VS STATE OF ODISHA	ADV. VS	// () //
56	D-CMAPL/31067/2024 CMAPL/214/2024	BASUDEV MAHAKUD VS PRINCIPAL SECY., ENERGY DEPT., BBSR	ADV. VS	// () //
57	D-CMAPL/29826/2024	KAVITANJALI TRIPATHY	ADV	//

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	CMAPL/215/2024	VS STATE OF ODISHA	VS	() //
58	D-CMAPL/29834/2024 CMAPL/216/2024	RATNAPRIYA DAS VS ADDL., SUB COLLECTOR,BBSR	ADV VS	// () //
59	D-CMAPL/29839/2024 CMAPL/217/2024	RAHASBEHARI DAS VS STATE OF ODISHA	ADV VS	// () //
60	D-CMAPL/27427/2024 CMAPL/218/2024	NIRANJAN NAIK VS SARANGADHAR PATEL	BUDHIRAM DAS VS	// () //
61	D-CMP/28162/2024 CMP/819/2024	JAYANTI PANIGRAHI VS RINA PRADHAN	HARA PRASAD SAHU VS	// DISTRICT & SESSIONS JUDGE,BERHAM CMA/0000009/2023
62	D-CMP/26796/2024 CMP/820/2024	BASANTI MOHANTY VS MURALIDHARA SWAIN	RAMESH CHANDRA PRADHAN VS	// CIVIL JUDGE (SD),BERHAMPUR(Ganjam CS/0000061/2020
63	D-CMP/31696/2024 CMP/821/2024	MADHUSUDAN PUJAHARI VS RASANANDA SAHU	SUSANTA KUMAR DASH VS	// DISTRICT AND SESSIONS JUDGE,SONE Fao/0000002/2017
64	D-CMP/32370/2024 CMP/822/2024	KUMARI KALYANI GAJAPATI VS SARVAGNYA JAGANNATH GAJAPATI NARAYAN DEV	SOUMYAJYOTI BISWAL VS	// CIVIL JUDGE (SD),PARALAKHEMUNDI CS/0000022/2006
65	D-CMP/31346/2024 CMP/823/2024	BIJAY PATNAIK VS RAMAKRUSHNA PATNAIK @ RAMAKRUSHNA MOHAPATRA	SWARUP KUMAR PATNAIK VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kho CMA/0000729/2013
66	D-CMP/31803/2024 CMP/824/2024	MANDODARI SAHU VS SRIBAS PATRA	SANJAY KUMAR PRADHAN VS	// 3RD ADDL.SESSION JUDGE CUM SPL.J Fao/0000008/2024
67	D-CMP/32101/2024 CMP/825/2024	SHREE JAGANNATH MOHAPRABHU BIJE, PURI VS AKHARI BHOI	SUNSHINE ANAND SWAIN VS	// DISTRICT & SESSIONS JUDGE,PURI(Pur Fao/0000038/2023
68	D-CMP/31726/2024 CMP/826/2024	RAJALAXMI SATAPATHY VS	SRI RAJJEET ROY VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kho

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69	D-CONTC/31054/2024 CONTC/5750/2024	SANTOSH KUMAR PANDA SADHAB DEI VS RABIN CHARCHIL MISHRA, TAHASILDAR,RANPUR	ADV. VS	IA/0000001/2024 // ()
70	D-CONTC/31156/2024 CONTC/5751/2024	KHALI GAUDA VS ANU GARG, DEVELOPMENT COMMNR. CUM ADDL. CHIEF SECY. W.R DEPT.	ADV. VS	// () //
71	D-CONTC/31338/2024 CONTC/5752/2024	ASHWINI BALLAV GOSWAMI VS DR.DULALSEN JAGATDEO, C.D.M.O,BALASORE	ADV. VS	// () //
72	D-CONTC/31340/2024 CONTC/5753/2024	RATIKANTA TRIPATHY VS SANJAY SINGH, IAS	ADV VS	// () //
73	D-CONTC/31398/2024 CONTC/5754/2024	MATRUBHUMI SHELTERS PVT. LTD, BBSR VS GOURI SANKAR BHUYAN, A.O, B.D.A	RABI NARAYAN BEHERA VS	// () //
74	D-CONTC/31420/2024 CONTC/5755/2024	BADRI NARAYAN BHOI VS DR. ARABINDA KUMAR PADHEE, IAS	JITENDRA KUMAR LENKA VS	// () //
75	D-CONTC/31423/2024 CONTC/5756/2024	GOLAK PRASAD NAYAK VS BENUDHAR NAYAK, CO-CUM- COLLECTOR AND D.M,KALAHANDI	ADV. VS	// () //
76	D-CONTC/31344/2024 CONTC/5757/2024	BANKIM BIHARI MOHANTY VS S. ASWASTHY, COMMNR.-CUM- SECY. S AND ME DEPT.	ADV. VS	// () //
77	D-CONTC/31356/2024 CONTC/5758/2024	RAJIB KUMAR SAHOO VS INDRAMANI TRIPATHY, DIRECTOR CUM ADDL. SECY., ST AND SC DEVELOPMENT	ADV. VS	// () //
78	D-CONTC/31464/2024 CONTC/5759/2024	DILLIP KUMAR PRADHAN VS ASWATHY S, IAS	ADV. VS	// () //
79	D-CONTC/29912/2024 CONTC/5760/2024	M/S. JAGAT JANANI SERVICES PVT. LTD., KEONJHAR VS DINESH AGRAWAL, DEPUTY DIRECTOR OF MINES, JODA	RAJJEET ROY VS	// () //

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80	D-CONTC/31915/2024 CONTC/5761/2024	SUDHIR KUMAR SAHOO VS ABHIMANU BARIK, SUPDT. ENGNR., RWS AND S DIVISION,PURI	ADV VS	// 0 //
81	D-CONTC/31928/2024 CONTC/5762/2024	TANUJA PANDA VS ARABINDA PADHI, IAS	ADV. VS	// 0 //
82	D-CONTC/31935/2024 CONTC/5763/2024	SOUBHAGYA MANJARI SAMANTARAY VS ARABINDA PADHI, IAS	ADV. VS	// 0 //
83	D-CONTC/31938/2024 CONTC/5764/2024	DR.RASMI RANJAN PATRA VS ARABINDA PADHI, I.A.S	ADV. VS	// 0 //
84	D-CONTC/30262/2024 CONTC/5765/2024	CHOUDHURI JAYA PRAKASH MOHANTY VS NIRANJAN BEHERA, D.E.O.,JAGATSINGHPUR	ADV VS	// 0 //
85	D-CONTC/31152/2024 CONTC/5766/2024	BHIMSEN MOHAPATRA VS ANU GARG, DEVELOPMENT COMMNR. CUM ADDL. CHIEF SECY., W.R.DEPT.	ADV. VS	// 0 //
86	D-CONTC/31922/2024 CONTC/5767/2024	DIPAK KUMAR PARAMANIK VS SATYABRATA SAHOO, ADDL CHIEF SECY. FOREST ENVIRONMENT AND CLIMATE CHANGE	ADV. VS	// 0 //
87	D-CONTC/31925/2024 CONTC/5768/2024	PUSPANJALI BHITRIA VS SALINI PANDIT, SECRETARY, HEALTH AND F.W DEPT.	ADV. VS	// 0 //
88	D-CONTC/31927/2024 CONTC/5769/2024	MAHENDRA KUMAR PATI VS ARAVIND AGARWAL, I.A.S	ADV. VS	// 0 //
89	D-CONTC/31616/2024 CONTC/5770/2024	AMARESH KHUNTIA VS USHA PADHEE, IAS	ADV. VS	// 0 //
90	D-CONTC/31635/2024 CONTC/5771/2024	LABANYABATI SAHU VS SUJIT KUMAR SAHOO, PRESIDENT OERC,GRIVANCE REDRESSAL FORUM	ADV. VS	// 0 //
91	D-CONTC/31149/2024	JUDHISTHIRA SAHOO	ADV.	//

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	CONTC/5772/2024	VS ANU GARG, DEVELOPMENT COMMNR. CUM ADDL. CHIEF SECY. W.R DEPT.	VS	0 //
92	D-CONTC/31446/2024 CONTC/5773/2024	ASHOK KUMAR NAYAK VS ANU GARG, ADDITIONAL CHIEF SECY. W.R DEPT.	ADV. VS	// 0 //
93	D-CONTC/31484/2024 CONTC/5774/2024	SK. JAHANGIR VS SURYAWASNSHI MAYUR VIKASH, IAS	ADV. VS	// 0 //
94	D-CONTC/31849/2024 CONTC/5775/2024	PEDDENTI SUNDAR RAO VS SUSHANT DASH, DIRECTOR OF SECONDARY EDU	ADV. VS	// 0 //
95	D-CONTC/30257/2024 CONTC/5776/2024	GAYADHAR MOHAPATRA VS SATYA RANJAN SAHOO, DIRECTOR SECONDARY EDU.	ADV VS	// 0 //
96	D-CONTC/31278/2024 CONTC/5777/2024	ROYAL SECURITY SERVICE, BOLANGIR VS GAURAV SHIVAJI ISALWAR, IAS	DAYANIDHI MISHRA VS	// 0 //
97	D-CONTC/31280/2024 CONTC/5778/2024	PRADEEP KUMAR PRADHAN VS SANJAY KUMAR SINGH, IAS	JASHOBANTA DASH VS	// 0 //
98	D-CONTC/31370/2024 CONTC/5779/2024	KIRTI KUMAR PATRA VS ROOPA ROSHAN SAHOO, IAS	ADV. VS	// 0 //
99	D-CONTC/31486/2024 CONTC/5780/2024	SUKANTI KHUNTIA VS ANU GARG, IAS	ADV. VS	// 0 //
100	D-CONTC/31651/2024 CONTC/5781/2024	ASHIS NAIK VS KARUNAKAR BHUE, D.E.O, NUAPADA	ADV VS	// 0 //
101	D-CONTC/31881/2024 CONTC/5782/2024	M/S. KALS BREWERIES PVT. LTD. VS PUSPASHREE SANDLE, O.A.S. I (JB)	ADV. VS	// 0 //
102	D-CONTC/26008/2024 CONTC/5783/2024	GANGADHAR SAHU VS	ADV. VS	// 0

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103	D-CONTC/30712/2024 CONTC/5784/2024	ASWATHY S., I.A.S. ALOK MUKHI VS SACHITANANDA NAYAK, TAHASILDAR KANDHAMAL	LAXMAN BHOI VS	// // ()
104	D-CONTC/32095/2024 CONTC/5785/2024	BANCHHANIDHI MISHRA VS DEORANJAN KUMAR SINGH, P. SECY.,HOME DEPT.	ADV. VS	// // ()
105	D-CRLA/21241/2024 CRLA/724/2024	SUHEL@SUHAIL KHAN VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	SECTOR-15 /62 /2024 SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000057/2024
106	D-CRLA/21457/2024 CRLA/725/2024	NAKULA KANHAR VS STATE OF ODISHA	SUBHAM SHARMA VS	/ /0 SPECIAL JUDGE,BHAWANIPATNA(Kalapatna) 2(A)CC/0000009/2023
107	D-CRLA/21779/2024 CRLA/726/2024	CHAITANYA BISWAL VS STATE OF ODISHA	BYOMOKESH SAHOO VS	AINTHAPALI /326 /2022 SPL.JUDGE SAMBALPUR(Sambalpur) Spl/0000034/2022
108	D-CRLA/21839/2024 CRLA/727/2024	ABHIJIT KUMAR SEN VS STATE OF ODISHA	RASHMIKANTA MAHALIK VS	JODA /223 /2023 SPECIAL JUDGE,CHAMPUA(Kendujhar) Spl/0000023/2023
109	D-CRLA/22124/2024 CRLA/728/2024	MILAN PATRA@MILAN KUMAR PATRA VS STATE OF ODISHA	BIJAYA KUMAR DASH VS	BOUDH /275 /2020 DISTRICT & SESSIONS JUDGE,BOUDH(Boudh) ST/0000015/2021
110	D-CRLA/22129/2024 CRLA/729/2024	JAYARAJ DALABEHERA VS STATE OF ODISHA	RAVI SHANKAR SAMAL VS	PATTAPUR (ASKA) /34 /2021 3RD ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000004/2021
111	D-CRLA/22160/2024 CRLA/730/2024	SASUMALI SAIRAM VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KASINAGAR /69 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000051/2024
112	D-CRLA/21460/2024 CRLA/731/2024	JAYADEB ANANDA@JAYA CHANDRA ANANDA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAMAGIRI /37 /2022 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000024/2022
113	D-CRLA/21464/2024 CRLA/732/2024	BHARAT MALLICK VS STATE OF ODISHA	SUBHAM SHARMA VS	/ /0 SPECIAL JUDGE,BHAWANIPATNA(Kalapatna) 2(A)CC/0000007/2023

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114	D-CRLA/21735/2024 CRLA/733/2024	ASIM NAYAK VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /90 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000136/2024
115	D-CRLA/21809/2024 CRLA/734/2024	CHAND MOHAMMAD VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	/ /0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G) 2(A)CC/0000110/2022
116	D-CRLA/21977/2024 CRLA/735/2024	RUDRA BISOY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /187 /2023 DISTRICT AND SESSIONS JUDGE,GAJAPATI Spl/0000101/2023
117	D-CRLMC/21478/2024 CRLMC/2810/2024	PRASANTA DAS@PASA VS STATE OF ODISHA	ARIJEET MISHRA VS	MARSHAGHAI /336 /2023 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001752/2023
118	D-CRLMC/21818/2024 CRLMC/2811/2024	RAGHUNATH SAHOO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PURIGHAT /125 /2023 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000309/2023
119	D-CRLMC/21322/2024 CRLMC/2812/2024	SHYAMASUNDAR SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	/ /0 J.M.F.C.,JAJPUR ROAD(Jajapur) ICC/0000080/2022
120	D-CRLMC/21911/2024 CRLMC/2813/2024	ALOK RANJAN CHOUDHURY VS STATE OF ODISHA	SATYA RANJAN MULIA VS	/ /0 2ND ADJ CUM SPL JUDGE,BHUBANESHWAR TR/0000029/2015
121	D-CRLMC/22203/2024 CRLMC/2814/2024	SANJIB KUMAR ROUT VS STATE OF ODISHA	SAIBRATA RATH VS	JATNI P.S. /259 /2024 JMFC, JATNI(Khordha) GR/0000470/2024
122	D-CRLMC/21970/2024 CRLMC/2815/2024	RAJEEV MITTAL VS STATE OF ODISHA	HARIPAD MOHANTY VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C) 2(C)CC/0000006/2020
123	D-CRLMC/22293/2024 CRLMC/2816/2024	ANANDA KUMAR SAHU@ANANDA CHANDRA SAHU VS STATE OF ODISHA	BIDYADHAR PANDA VS	DEOGARH /126 /1994 C.J.M.,SAMBALPUR(Sambalpur) GR/0000279/1994
124	D-CRLMC/22339/2024 CRLMC/2817/2024	M/S. TATA MOTORS FINANCE LTD. VS SURESH MOHAPATRA	PRAKASH KUMAR MISHRA VS	BALASORE SADAR /101 /2023 J.M.F.C.(CITY),BALASORE(Baleshwar) ICC/0000025/2024
125	D-CRLMC/22366/2024	BIDYA@SURIA NAHAK@SURESH NAHAK	BIPIN KUMAR NAYAK	RANPUR /190 /2012

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	CRLMC/2818/2024	VS STATE OF ODISHA	VS	J.M.F.C.,RANPUR(Nayagarh) GR/0000193/2012
126	D-CRLMC/21454/2024 CRLMC/2819/2024	BRAHMACHARI PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BEGUNIA P.S. /58 /2024 J.M.F.C.,KHURDA(Khordha) GR/0000056/2024
127	D-CRLMC/21775/2024 CRLMC/2820/2024	BIPLABA KUMAR BARAL@BAPI VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	INDUSTRIAL ESTATE PS /120 /2024 S.D.J.M.,KHURDA(Khordha) GR/0000409/2024
128	D-CRLMC/22077/2024 CRLMC/2821/2024	JHILLY MAHAPATRA VS PRADIP KUMAR SAHOO	PRATIK DASH VS	// CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK ICC/0000068/2017
129	D-CRLMC/19710/2024 CRLMC/2822/2024	SHARDHNJALI SAHU VS STATE OF ODISHA	PRAMOD KUMAR BOHIDAR VS	// JUDGE,FAMILY COURT,BALANGIR(Bal CMC/0000004/2022
130	D-CRLMC/20327/2024 CRLMC/2823/2024	HEMANTA CHHATIA @ TUNA VS STATE OF ODISHA	HARIPAD MOHANTY VS	UDALA /66 /2017 SPECIAL JUDGE,BARIPADA(Mayurbhanj Spl/0000053/2017
131	D-CRLMC/20756/2024 CRLMC/2824/2024	DR. MRINALINI DARSWAL VS STATE OF ODISHA	HIMANSU SEKHAR SATAPATHY VS	SAMBALPUR TOWN /66 /2012 SPL.JUDGE SAMBALPUR(Sambalpur) Spl/0000043/2017
132	D-CRLMP/19261/2024 CRLMP/1092/2024	CHANDRAMA HARICHANDAN VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	// () //
133	D-CRLMP/19257/2024 CRLMP/1093/2024	BASANTI SAHOO VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	// () //
134	D-CRLMP/21542/2024 CRLMP/1094/2024	MAGUNI SAHOO VS STATE OF ODISHA	MANORANJAN PADHI VS	// () //
135	D-CRLMP/20839/2024 CRLMP/1095/2024	ANJAN PATNAIK VS STATE OF ODISHA	BIBHU PRASAD DAS VS	DHENKANAL SADAR /509 /2024 () //
136	D-CRLMP/21615/2024 CRLMP/1096/2024	SOMANATH MALLICK VS	SUBASH CHANDRA ROUT VS	KUDANAGARI /191 /2024 ()

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137	D-CRLMP/21676/2024 CRLMP/1097/2024	STATE OF ODISHA AMRUT SEKHAR MANDAL VS D.F.O, RAJNAGAR	MANORANJAN MISHRA VS	// / /0 J.M.F.C., RAJNAGAR(Kendrapara) CRMC/0000026/2024
138	D-CRLMP/22300/2024 CRLMP/1098/2024	MALATI HEMBRAM VS STATE OF ODISHA	SOUGAT DASH VS	SARAT /42 /2024 () //
139	D-CRLMP/21709/2024 CRLMP/1099/2024	BHARATI DAS VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// / /0 () //
140	D-CRLMP/21846/2024 CRLMP/1100/2024	MADHUMITA BEHERA VS ASHISH MOHAPATRA	TAPAS KUMAR ACHARYA VS	// / /0 JUDGE FAMILY COURT,BHUBANESWA Crp/0000018/2023
141	D-CRLMP/21854/2024 CRLMP/1101/2024	RASHMI REKHA BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	MARINE PST TALCHUA /88 /2024 () //
142	D-CRLMP/19801/2024 CRLMP/1102/2024	SK.ABDUL KADAR SAHED VS JARINA BIBI	DOLAGOBINDA MOHAPATRA VS	// / /0 () //
143	D-CRLREV/21501/2024 CRLREV/367/2024	SHANTILATA BEHERA VS STATE OF ODISHA	BIJAYA KUMAR DASH VS	// / /0 () //
144	D-CRLREV/21860/2024 CRLREV/368/2024	SIRAJ KUMAR SINGH VS STATE OF ODISHA	GAYATRI PATRA VS	// / /0 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A CRMC/0000073/2024
145	D-CRLREV/21571/2024 CRLREV/369/2024	MALLIK SHAMIM ARAFAT VS SEEMAB SHAWANA	MANORANJAN PATTANAIAK VS	// / /0 S.D.J.M.,BHUBANESWAR(Khordha) CMC/0000039/2023
146	D-CRLREV/21573/2024 CRLREV/370/2024	MALLIK SHAMIM ARAFAT VS SEEMAB SHAWANA	MANORANJAN PATTANAIAK VS	// / /0 4TH ADDL SESSIONS JUDGE CUM SPL J CRA/0000013/2023
147	D-CRLREV/22052/2024 CRLREV/371/2024	CHANDRAKANTA JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	CHANDAPUR /205 /2023 DISTRICT AND SESSIONS JUDGE,NAY ST/0000087/2024

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148	D-ELPET/31196/2024 ELPET/24/2024	ABHINANDAN PANDA VS RAJENDRA DHOLAKIA	SUBASH MOHAPATRA VS	// 0 //
149	D-ELPET/30913/2024 ELPET/25/2024	JAGANNATH PRADHAN VS ANANTA NARAYANA JENA	PITAMBAR ACHARYA VS	// 0 //
150	D-ELPET/31238/2024 ELPET/26/2024	GIRIJA SHANKAR NAYAK VS ASHOK KUMAR DAS	SUBASH MOHAPATRA VS	// 0 //
151	D-FAO/31496/2024 FAO/342/2024	D.M., M/S. NATIONAL INSURANCE CO.LTD., CUTTACK VS MANOJ KUMAR PANDA	SUBRAT SATPATHY VS	// COMNR.FOR EMPLOYEES COMP./ASST WC/0000432/2001
152	D-ITA/27576/2024 ITA/24/2024	BIRANCHI NARAYAN MISHRA VS PRINCIPAL COMMNR., I.T. RANGE 1, BBSR	B.V. RANGANATH SWAMY VS	// 0 //
153	D-ITA/27581/2024 ITA/25/2024	BIRANCHI NARAYAN MISHRA VS PRINCIPAL COMMNR., I.T, BBSR 1	B.V. RANGANATH SWAMY VS	// 0 //
154	D-LAA/29878/2024 LAA/20/2024	SPECIAL LAND ACQUISITION OFFICER,SONEPUR VS CHANDRA SEKHAR SAHU	SWAYAMBHU MISHRA,A.S.C VS	// PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000246/2022
155	D-LAA/29880/2024 LAA/21/2024	SPECIAL LAND ACQUISITION OFFICER,SONEPUR VS SIBA PRASAD SAHU	SWAYAMBHU MISHRA,A.S.C VS	// PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000259/2022
156	D-LAA/29885/2024 LAA/22/2024	SPECIAL LAND ACQUISITION OFFICER,SONEPUR VS CHANDRA SEKHAR SAHU	SWAYAMBHU MISHRA,A.S.C VS	// PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000255/2022
157	D-LAA/29892/2024 LAA/23/2024	SPECIAL LAND ACQUISITION OFFICER,SONEPUR VS SIBA PRASAD SAHU	SWAYAMBHU MISHRA,A.S.C VS	// PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000250/2022
158	D-MACA/30244/2024 MACA/735/2024	LEGAL MANAGER,M/S.CHOLAMANDALAM GENERAL INSURANCE CO. LTD VS SEBATI BEHURA	SOMNATH ROY VS	// 3RD M.A.C.T,KENDRAPARA(Kendrapara Mac/0000066/2020
159	D-MACA/31388/2024	RITANJALI PATTANAYAK	KALPATARU PANIGRAHI	//

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	MACA/736/2024	VS M/S. JAYA DAMODAR TRANSPORTATION, SUNDARGARH	VS	1ST MACT,CUTTACK(Cuttack) Mac/0000648/2021
160	D-MACA/27788/2024 MACA/737/2024	BASANTI KANR VS CHARANJEET SINGH	DEBASISH PATNAIK VS	// ADDL. SESSION JUDGE,ATHAMALIK(A Mac/0000008/2021
161	D-MACA/28296/2024 MACA/738/2024	SUDARSAN SWAIN VS MUNDURI SRINIVAS RAJU	DEBASISH PATNAIK VS	// V MACT,KHURDA(Khordha) Mac/0000031/2021
162	D-MACA/28299/2024 MACA/739/2024	KANTALA LOHI DAS VS SANANDA KUMAR PADHI	DEBASISH PATNAIK VS	// 1ST A.D.J.,BERHAMPUR(Ganjam) Mac/0000203/2016
163	D-MACA/29491/2024 MACA/740/2024	M/S. BAJAJ ALLIANZ G.I CO. L.T.D. VS RAJESH TOPPO	ANUPAM DASH VS	// 3RD.M.A.C.T.,ROURKELA(Sundargarh) Mac/0000228/2020
164	D-MACA/28827/2024 MACA/741/2024	D.M., M/S. NEW INDIA ASSURANCE CO.LTD., BBSR VS CHAITANYA SAHU	MAHITOSH SINHA VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000129/2020
165	D-MACA/28861/2024 MACA/742/2024	UNITED INDIA INSURANCE CO.LTD., SAMBALPUR VS LAXMI KUMBHAR	SANTOSH KUMAR MOHANTY VS	// 2ND M.A.C.T.(ND),SAMBALPUR(Sambalp Mac/0000063/2020
166	D-RPFAM/30890/2024 RPFAM/207/2024	SWAPAN RANA VS PRIYADARSHANI SAHU	SAMIR KUMAR MISHRA, SR.ADV. VS	// JUDGE FAMILY COURT, BARIPADA(Ma Cp/0000070/2021
167	D-RVWPET/25796/2024 RVWPET/164/2024	POOJA LODGE, BBSR VS STATE OF ODISHA	ADV. VS	// () //
168	D-SAO/31430/2024 SAO/7/2024	PARADEEP PHOSPHATES LTD., BBSR VS CHANDRAMANI DEI@SAHOO	SUSANTA KUMAR DASH VS	// ADDL SESSIONS JUDGE, KUJANG(Jagat CMA/0000001/2023
169	D-TRP(C)/31468/2024 TRP(C)/203/2024	HARIPRIYA SAHU VS JITENDRA KUMAR SAHOO	SIBA PRASAD PATRA VS	// JUDGE FAMILY COURT,ROURKELA(Su CP/0000042/2024
170	D-WA/31269/2024 WA/2045/2024	STATE OF ODISHA VS	RAJANI BHUSAN MISHRA, A.G.A VS	// ()

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171	D-WA/30175/2024 WA/2046/2024	GARUDA GADITYA STATE OF ODISHA VS SURENDRANATH BEHERA	SANJAYA RATH,A.S.C VS	// // 0 //
172	D-WA/30994/2024 WA/2047/2024	LABA KUMAR RATH VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
173	D-WA/31160/2024 WA/2048/2024	PRANATI DASH VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
174	D-WA/31294/2024 WA/2049/2024	SURESWARI DEBATA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
175	D-WA/31330/2024 WA/2050/2024	STATE OF ODISHA VS DR. SURESH CHANDRA KAR	AMIYA KUMAR MISHRA, A.G.A. VS	// 0 //
176	D-WA/31333/2024 WA/2051/2024	STATE OF ODISHA VS PUSPANJALI DAS	AMIYA KUMAR MISHRA, A.G.A. VS	// 0 //
177	D-WA/31353/2024 WA/2052/2024	REVENUE AND DISASTER MANAGEMENT DEPARTMENT VS NIRANJAN PRATAP	BIBHU PRASAD TRIPATHY, A.G.A. VS	// 0 //
178	D-WA/31354/2024 WA/2053/2024	STATE OF ODISHA VS MAYADHAR BHOI	BIBHU PRASAD TRIPATHY, A.G.A. VS	// 0 //
179	D-WA/31355/2024 WA/2054/2024	STATE OF ODISHA VS BALARAM SAHOO	BIBHU PRASAD TRIPATHY, A.G.A. VS	// 0 //
180	D-WA/30999/2024 WA/2055/2024	STATE OF ODISHA VS BRAJAMOHAN SENAPATI	PRADIP KUMAR RAUT,AGA VS	// 0 //
181	D-WA/31368/2024 WA/2056/2024	STATE OF ODISHA VS KRUSHNA CHANDRA NATH	RAJANI BHUSAN MISHRA, A.G.A. VS	// 0 //

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182	D-WA/31743/2024 WA/2057/2024	PADMAJA SAHOO VS KANHU CHARAN PRADHAN	HARAPRASAD PANDA VS	// 0 //
183	D-WA/31371/2024 WA/2058/2024	STATE OF ODISHA VS GIRISH HARIPAL	BIBHU PRASAD TRIPATHY, A.G.A. VS	// 0 //
184	D-WA/31372/2024 WA/2059/2024	STATE OF ODISHA VS SUSANTA KUMAR DASH	RAJANI BHUSAN MISHRA, A.G.A. VS	// 0 //
185	D-WA/31374/2024 WA/2060/2024	STATE OF ODISHA VS SUNAKAR SAHANI	BIBHU PRASAD TRIPATHY(AGA) VS	// 0 //
186	D-WA/31421/2024 WA/2061/2024	STATE OF ODISHA VS BINAPANI BEHERA	AMIYA KUMAR MISHRA(AGA) VS	// 0 //
187	D-WP(C)/25755/2024 WP(C)/18035/2024	ODISHA GRAMYA BANK, BENTKAR BRANCH, CUTTACK VS THE DIRECTOR, FISHERIES, GOVT. OF ODISHA, CUTTACK	AUROVINDA MOHANTY VS	// 0 //
188	D-WP(C)/26987/2024 WP(C)/18036/2024	BRANCH MANAGER, M/S.INDUSIND BANK LTD, MAYURBHANJ VS GAGAN KUMAR PADHI	PRABIR KUMAR RAY VS	// 0 //
189	D-WP(C)/32366/2024 WP(C)/18037/2024	SOUMYA RANJAN MAHANTA VS UNION OF INDIA	PRAVAKAR BEHERA VS	// 0 //
190	D-WP(C)/27785/2024 WP(C)/18038/2024	M/S MARUTI METAL INDUSTRY, BOLANGIR VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// 0 //
191	D-WP(C)/26589/2024 WP(C)/18039/2024	M/S. VSP UDYOG PRIVATE LIMITED, KOLKATA VS COMMNR (APPEALS), CGST, CENTRAL EXCISE AND CUSTOMS	SIDHARTH SHANKAR PADHY VS	// 0 //
192	D-WP(C)/24543/2024 WP(C)/18040/2024	SANGRAM KESHARI MISHRA VS M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED	SAMBHRAM DAS VS	// 0 //
193	D-WP(C)/26379/2024	AMAR MAJHI	AMBUJA BANDHU PARIDA	//

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	WP(C)/18041/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/31306/2024 WP(C)/18042/2024	BIKRAM KESHARI MANGARAJ VS DIG OF POLICE, C.R.P.F, GROUP CENTRE, KHURDA	SANGRAM KUMAR SINGH VS	// 0 //
195	D-WP(C)/31742/2024 WP(C)/18043/2024	MAMATA ROUT VS STATE OF ODISHA	MANAS PATI VS	// 0 //
196	D-WP(C)/32407/2024 WP(C)/18044/2024	SIBANANDA DORA VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
197	D-WP(C)/26584/2024 WP(C)/18045/2024	PUSPITA LENKA VS COMMN. ODISHA INFORMATION COMMISSION, BBSR	HRUDANANDA MOHAPATRA VS	// 0 //
198	D-WP(C)/28968/2024 WP(C)/18046/2024	RAMAKANTA MOHANTY VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	// 0 //
199	D-WP(C)/29511/2024 WP(C)/18047/2024	M.MOHAN REDDY VS D.PADMINI	DHANANJAYA MUND VS	// 0 //
200	D-WP(C)/31308/2024 WP(C)/18048/2024	UPENDRA SWAIN VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //
201	D-WP(C)/26456/2024 WP(C)/18049/2024	LILABATI NAG @ LILA NAG VS SURENDRA TANTY	BHAWANI SANKAR PANIGRAHI VS	// 0 //
202	D-WP(C)/27665/2024 WP(C)/18050/2024	HADU DASH VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
203	D-WP(C)/29659/2024 WP(C)/18051/2024	HARAMOHAN MISHRA VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
204	D-WP(C)/14909/2024 WP(C)/18052/2024	ARJUNI @ ARJUNA CHARAN BEHERA VS	SIDHARTH PRASAD DAS VS	// 0

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205	D-WP(C)/32328/2024 WP(C)/18053/2024	STATE OF ODISHA MUKESH AGRAWAL VS	SOUMIK SPANDAN TRIPATHY VS	// // ()
206	D-WP(C)/31771/2024 WP(C)/18054/2024	STATE OF ODISHA RAMESH YADAV VS	M/s PRASANTA KU. NANDA,D.SAHOO SUBASH CH PANI VS	// // ()
207	D-WP(C)/31937/2024 WP(C)/18055/2024	STATE OF ODISHA SOUBHAGY NATH VS	BIRAJA PRASAD NANDA VS	// // ()
208	D-WP(C)/31774/2024 WP(C)/18056/2024	STATE OF ODISHA CHADAN KUMAR JENA VS	SUBASH CHANDRA PANI VS	// // ()
209	D-WP(C)/32093/2024 WP(C)/18057/2024	STATE OF ODISHA TRUPTIPRADA SATAPATHY VS	BIGHNARAJ RATH VS	// // ()
210	D-WP(C)/31820/2024 WP(C)/18058/2024	UNION OF INDIA PITAMBER MISHRA VS	TRILOCHAN PANIGRAHI VS	// // ()
211	D-WP(C)/31857/2024 WP(C)/18059/2024	ADDL.SUB-COLLECTOR(SETTLEMENT AND CONSOLIDATION)BHUBANESWAR UDAYANATH SWAIN VS	AVIJIT MISHRA VS	// // ()
212	D-WP(C)/32027/2024 WP(C)/18060/2024	STATE OF ODISHA SANJAY PRADHAN VS	KABIRAJ PRADHAN VS	// // ()
213	D-WP(C)/32028/2024 WP(C)/18061/2024	STATE OF ODISHA SAIBIKASH PRUSTY VS	KABIRAJ PRADHAN VS	// // ()
214	D-WP(C)/30937/2024 WP(C)/18062/2024	STATE OF ODISHA PRAFULLA KUMAR NAYAK VS	ANIL KUMAR DAS VS	// // ()
215	D-WP(C)/31864/2024 WP(C)/18063/2024	STATE OF ODISHA M/S. KVK INFRA PRIVATE LTD, HYDERABAD VS MICRO SMALL ENTERPRISE FACILITATION COUNCIL ODISHA, CTC	ARJUN SYAL VS	// // ()

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216	D-WP(C)/30631/2024 WP(C)/18064/2024	M/S SHAKTI MALTARE AND LEMONADE PVT. LTD. VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
217	D-WP(C)/31894/2024 WP(C)/18065/2024	BIJAN KUMAR BEHERA VS STATE OF ODISHA	SRIDHAR RATH VS	// 0 //
218	D-WP(C)/31850/2024 WP(C)/18066/2024	NARAYAN NAIK VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	// 0 //
219	D-WP(C)/31107/2024 WP(C)/18067/2024	SREE METALIKS LIMITED VS MAA ALLOYS (P) LTD	KSHIROD KUMAR SAHOO VS	// 0 //
220	D-WP(C)/31895/2024 WP(C)/18068/2024	PARBATI NAYAK VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
221	D-WP(C)/31185/2024 WP(C)/18069/2024	KRUSHNA KUMARI DAS VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
222	D-WP(C)/31012/2024 WP(C)/18070/2024	MITRABHANU MISHRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
223	D-WP(C)/30966/2024 WP(C)/18071/2024	ADMINISTRATOR, WESCO UTILITY, SAMBALPUR VS UNION OF INDIA	ASUTOSH MOHANTY VS	// 0 //
224	D-WP(C)/31016/2024 WP(C)/18072/2024	BHIKARAM PARUA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
225	D-WP(C)/31373/2024 WP(C)/18073/2024	FUTURE COLLEGE OF NURSING, BALASORE VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //
226	D-WP(C)/31916/2024 WP(C)/18074/2024	MANOJ KUMAR PATI VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
227	D-WP(C)/31917/2024	DURYODHAN SAMAL	SWAPNIL ROY	//

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	WP(C)/18075/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/29804/2024 WP(C)/18076/2024	AKSHAYA KUMAR ROUTH VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
229	D-WP(C)/32013/2024 WP(C)/18077/2024	RUKMINI NAIK VS UNION OF INDIA	GYANENDRA CHANDRA SWAIN VS	// 0 //
230	D-WP(C)/31092/2024 WP(C)/18078/2024	M/S BISWAKARMA MAHALIK, CUTTACK VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK	KSHIROD KUMAR SAHOO VS	// 0 //
231	D-WP(C)/31931/2024 WP(C)/18079/2024	M/S. PRASANTA KUMAR PRADHAN VS JOINT COMMISSIONER OF STATE TAX(APPEL), CT AND GST, BBSR	ITISHREE TRIPATHY VS	// 0 //
232	D-WP(C)/31407/2024 WP(C)/18080/2024	MMCHT GNM TRAINING CENTRE, KANDHAMAL VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //
233	D-WP(C)/31767/2024 WP(C)/18081/2024	SUSHIL KUMAR TOPPO VS STATE OF ODISHA	GHANASHYAM NAMTOAR VS	// 0 //
234	D-WP(C)/32062/2024 WP(C)/18082/2024	SALAUDDIN KHAN VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
235	D-WP(C)/30012/2024 WP(C)/18083/2024	NABAKISHORE DASH VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
236	D-WP(C)/31501/2024 WP(C)/18084/2024	KENDRAPADA SCHOOL OF NURSING, KENDRAPARA VS THE PRINCIPAL SECY. TO GOVT., HEALTH AND FAMILY WELFARE DEPT, BBSR	GOPAL PRASAD JENA VS	// 0 //
237	D-WP(C)/31933/2024 WP(C)/18085/2024	M/S. YOGESWAR RAO PRATAPNANI, RAYAGADA VS JOINT COMMISSIONER OF STATE TAX (APPEAL) CT AND GST BOLANGIR	ITISHREE TRIPATHY VS	// 0 //
238	D-WP(C)/31504/2024 WP(C)/18086/2024	BHUBNESWAR COLLEGE OF NURSING, CUTTACK VS	GOPAL PRASAD JENA VS	// 0

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239	D-WP(C)/30013/2024 WP(C)/18087/2024	THE PRINCIPAL SECY TO GOVT., HEALTH AND FAMILY WELFARE DEPT, BBSR PRAVAKAR MISHRA VS STATE OF ODISHA	NIRANJAN BISWAL VS	// // ()
240	D-WP(C)/31936/2024 WP(C)/18088/2024	M/S. YOGESWAR RAO PRATAPNANI, RAYAGADA VS JOINT COMMISSIONER OF STATE TAX (APPEAL) CT AND GST, BOLANGIR	ITISHREE TRIPATHY VS	// ()
241	D-WP(C)/31580/2024 WP(C)/18089/2024	MAHESH CHANDRA BHUYAN VS STATE OF ORISSA	DINESH KUMAR PANDA VS	// ()
242	D-WP(C)/31952/2024 WP(C)/18090/2024	SK SAIF ALI VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// ()
243	D-WP(C)/31961/2024 WP(C)/18091/2024	ARAT SAHOO VS STATE OF ODISHA	SUBASH CH PANI VS	// ()
244	D-WP(C)/29815/2024 WP(C)/18092/2024	BHUBANESWAR BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// ()
245	D-WP(C)/31422/2024 WP(C)/18093/2024	SANTOSH KUMAR MOHANTY VS COLLECTOR, KHORDHA	SURYASNATA MOHAPATRA VS	// ()
246	D-WP(C)/32604/2024 WP(C)/18094/2024	PHULA BARIK @ FULA BARIK VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// ()
247	D-WP(C)/31962/2024 WP(C)/18095/2024	RAMA CHANDRA MISHRA VS STATE OF ODISHA	SUBASH CH PANI VS	// ()
248	D-WP(C)/32625/2024 WP(C)/18096/2024	BIBHUTI BHUSAN SAHOO VS ODISHA GRAMYA BANK, DHENKANAL	AMIT PRASAD BOSE VS	// ()
249	D-WP(C)/31965/2024 WP(C)/18097/2024	ALAGU MUTHU SANKAR VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// ()

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250	D-WP(C)/31673/2024 WP(C)/18098/2024	MANAS KUMAR SAHOO VS STATE OF ORISSA	BIMBISAR DASH VS	// 0 //
251	D-WP(C)/31738/2024 WP(C)/18099/2024	SURESH CHANDRA NANDA VS DIRECTOR GENERAL, RAILWAY PROTECTION FORCE,NEW DELHI	MANOJA KUMAR KHUNTIA VS	// 0 //
252	D-WP(C)/31973/2024 WP(C)/18100/2024	CHITARANJAN KUANRA VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	// 0 //
253	D-WP(C)/31976/2024 WP(C)/18101/2024	BHISMA CHARAN MALLICK VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// 0 //
254	D-WP(C)/30015/2024 WP(C)/18102/2024	CHAKRADHAR DAS VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
255	D-WP(C)/31929/2024 WP(C)/18103/2024	SK ISLAM VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
256	D-WP(C)/31930/2024 WP(C)/18104/2024	PRATIMA MAHARANA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
257	D-WP(C)/31598/2024 WP(C)/18105/2024	SNIGDHA PATTANAIK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
258	D-WP(C)/30720/2024 WP(C)/18106/2024	ABHAYA KUMAR DAS VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
259	D-WP(C)/31068/2024 WP(C)/18107/2024	KUNJABIHARI SAHU VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
260	D-WP(C)/31980/2024 WP(C)/18108/2024	THE EXECUTIVE ENGINEER, ELECTRICAL , KENDUJHAR VS HOTEL MARROIT INTERNATIONAL, KEONJHAR	SURESH CHANDRA DASH VS	// 0 //
261	D-WP(C)/31932/2024	JANGYASWAR JENA	ARUN KUMAR PATRA	//

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	WP(C)/18109/2024	VS STATE OF ORISSA	VS	0 //
262	D-WP(C)/31084/2024 WP(C)/18110/2024	NARESH CHANDRA BEHERA VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
263	D-WP(C)/32514/2024 WP(C)/18111/2024	PATHANI SAMANTA COLLEGE OF NURSING , NAYAGARH VS STATE OF ODISHA	DEBA KUMAR RATH VS	// 0 //
264	D-WP(C)/31963/2024 WP(C)/18112/2024	SUNITA JENA VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
265	D-WP(C)/31093/2024 WP(C)/18113/2024	GANESWAR MOHAPATRA VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
266	D-WP(C)/31097/2024 WP(C)/18114/2024	SUKANTA KUMAR SAHOO VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
267	D-WP(C)/31828/2024 WP(C)/18115/2024	RINA RANI MANDAL VS ASST. SETTLEMENT OFFICER, JEYPORE	GOPINATH MISHRA VS	// 0 //
268	D-WP(C)/31103/2024 WP(C)/18116/2024	RAJKISHORE BEHERA VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
269	D-WP(C)/32406/2024 WP(C)/18117/2024	PURNA CHANDRA PUJHARI VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
270	D-WP(C)/30017/2024 WP(C)/18118/2024	BIRABARA BEHERA VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
271	D-WP(C)/32171/2024 WP(C)/18119/2024	ABANI RANJAN NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
272	D-WP(C)/30020/2024 WP(C)/18120/2024	SARAT CHANDRA MISHRA VS	NIRANJAN BISWAL VS	// 0

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273	D-WP(C)/31972/2024 WP(C)/18121/2024	STATE OF ODISHA MD MAHIUDDIN AHEMMAD VS	BRAJA MOHAN SARANGI VS	// // ()
274	D-WP(C)/31985/2024 WP(C)/18122/2024	STATE OF ODISHA RASMITA BAGAR VS	AKSHAYA KUMAR PANDEY VS	// // ()
275	D-WP(C)/32235/2024 WP(C)/18123/2024	STATE OF ODISHA ROZI PARIDA VS	MERU SAGAR SAMANTRAY VS	// // ()
276	D-WP(C)/31859/2024 WP(C)/18124/2024	DIVISIONAL MANAGER, LIC INDIA, BBSR MAA MANSHA DEVI ALLOYS (P) LTD, SUNDARGARH VS	CHINMAYA KUMAR NAYAK VS	// // ()
277	D-WP(C)/30024/2024 WP(C)/18125/2024	STATE OF ODISHA SIBARAM MISHRA VS	NIRANJAN BISWAL VS	// // ()
278	D-WP(C)/31990/2024 WP(C)/18126/2024	STATE OF ODISHA RINKI KATHAR VS	DILLIP KUMAR MOHAPATRA VS	// // ()
279	D-WP(C)/30308/2024 WP(C)/18127/2024	STATE OF ODISHA SAROJ KUMAR SETHY VS	DIBYARANJAN BEHERA VS	// // ()
280	D-WP(C)/30482/2024 WP(C)/18128/2024	STATE OF ODISHA SANTOSH KUMAR POLEI VS	SATYAJIT SAMAL VS	// // ()
281	D-WP(C)/31140/2024 WP(C)/18129/2024	STATE OF ORISSA ADWAIT PRASAD DEHURY VS	ANIL KUMAR BEHERA VS	// // ()
282	D-WP(C)/30489/2024 WP(C)/18130/2024	STATE OF ODISHA ANIL KUMAR MOHAPATRA VS	HEMANTA KUMAR RATSINGH VS	// // ()
283	D-WP(C)/32066/2024 WP(C)/18131/2024	STATE OF ODISHA SIDHESWAR PARIDA VS	SITANSU MOHAN SINGH VS	// // ()
		STATE OF ODISHA		//

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284	D-WP(C)/31627/2024 WP(C)/18132/2024	PRAFULLA KUMAR MOHAPATRA VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
285	D-WP(C)/32166/2024 WP(C)/18133/2024	MUKTAR AHMED RASHID VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
286	D-WP(C)/32069/2024 WP(C)/18134/2024	ASHOK KUMAR NAYAK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
287	D-WP(C)/30498/2024 WP(C)/18135/2024	D. RAMA RAO DORA VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
288	D-WP(C)/31636/2024 WP(C)/18136/2024	RAJ KUMAR MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
289	D-WP(C)/31144/2024 WP(C)/18137/2024	BALARAM DEHURY VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
290	D-WP(C)/31755/2024 WP(C)/18138/2024	ARVIND KUMAR JHA VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
291	D-WP(C)/31305/2024 WP(C)/18139/2024	MAHENDRA SUNDARAY VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
292	D-WP(C)/31757/2024 WP(C)/18140/2024	STATE HEALTH FEDERATION, BBSR VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
293	D-WP(C)/31896/2024 WP(C)/18141/2024	ROSHAN KUMAR MEHER VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	// 0 //
294	D-WP(C)/32621/2024 WP(C)/18142/2024	M/S BHAGYALAXMI ICE PLANT AND COLD STORAGE VS RESERVE BANK OF INDIA	SUKANTA KUMAR DALAI VS	// 0 //
295	D-WP(C)/32599/2024	MANDAL SEA ESTA PVT LTD	SUKANTA KUMAR DALAI	//

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	WP(C)/18143/2024	VS RESERVE BANK OF INDIA	VS	0 //
296	D-WP(C)/31399/2024 WP(C)/18144/2024	SARASWATI DAS VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
297	D-WP(C)/31761/2024 WP(C)/18145/2024	BAIRAGI CHARAN SAHOO VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
298	D-WP(C)/30538/2024 WP(C)/18146/2024	SHIBA PRASAD JENA VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// 0 //
299	D-WP(C)/31153/2024 WP(C)/18147/2024	SARAT CHANDRA PANI VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
300	D-WP(C)/32172/2024 WP(C)/18148/2024	DEBASIS PANDA VS UNION OF INDIA	SUNIL KUMAR PANDA VS	// 0 //
301	D-WP(C)/32068/2024 WP(C)/18149/2024	DEBI PRASAD TRIPATHY VS STATE OF ODISHA	GOURI MOHAN RATH VS	// 0 //
302	D-WP(C)/31766/2024 WP(C)/18150/2024	CHANDRA SEKHAR SAHU VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
303	D-WP(C)/31157/2024 WP(C)/18151/2024	KARTIK CHANDRA PRADHAN VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
304	D-WP(C)/32220/2024 WP(C)/18152/2024	K.DANDAPANI PATRO VS CHIEF MANAGER , UNION OF BANK INDIA	P.ANUP DASH VS	// 0 //
305	D-WP(C)/32003/2024 WP(C)/18153/2024	AVILIPSA MOHANTY VS THE SECY HIGHER EDUCATION DEPT., BBSR	AJAYA KUMAR MOHARANA VS	// 0 //
306	D-WP(C)/32444/2024 WP(C)/18154/2024	DR.RG.ASHUTOSH MOHAPATRA VS	PAMI RATH VS	// 0

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307	D-WP(C)/32194/2024 WP(C)/18155/2024	STATE OF ODISHA MANOJ KUMAR SAMAL VS CHIEF MANAGER, STATE BANK OF INDIA, JAJPUR	SASIM AJITAV PATTNAIK VS	// // 0 //
308	D-WP(C)/32222/2024 WP(C)/18156/2024	SK. SALAUDDIN VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
309	D-WP(C)/30658/2024 WP(C)/18157/2024	KALU CHARAN BEHERA VS STATE OF ODISHA	SANKAR PRASAD PANI VS	// 0 //
310	D-WP(C)/31164/2024 WP(C)/18158/2024	BIJAYA KUMAR PRADHAN VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
311	D-WP(C)/32632/2024 WP(C)/18159/2024	KHIROD KUMAR SAHOO VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
312	D-WP(C)/30851/2024 WP(C)/18160/2024	SATYABRATA KANUNGO VS STATE OF ODISHA	MANMEET SINGH ARORA VS	// 0 //
313	D-WP(C)/31198/2024 WP(C)/18161/2024	ARJUN KUMAR NAYAK VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
314	D-WP(C)/32523/2024 WP(C)/18162/2024	MD.MOHINUDDIN HAROON VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
315	D-WP(C)/31276/2024 WP(C)/18163/2024	DR. MOHAN CHARAN MOHANTY VS THE REGISTRAR UTKAL UNIVERSITY, BBSR	SANJIB MOHANTY VS	// 0 //
316	D-WP(C)/30881/2024 WP(C)/18164/2024	BIJAY MOHAN RAY VS STATE OF ODISHA	SAMAYA KUMAR RAY VS	// 0 //
317	D-WP(C)/32161/2024 WP(C)/18165/2024	BRAJA KISHORE NAYAK VS GENERAL MANAGER (ADMINISTRATION)ODISHA , BBSR	SANJIB MOHANTY VS	// 0 //

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318	D-WP(C)/32118/2024 WP(C)/18166/2024	STATE BANK OF INDIA, BBSR VS REGISTRAR, DEBTS RECOVERY TRIBUNAL, CUTTACK	BIBHU PRASAD DAS VS	// () //
319	D-WP(C)/31030/2024 WP(C)/18167/2024	MITU SAHU VS STATE OF ODISHA	KURESH PRASAD DASH VS	// () //
320	D-WP(C)/32155/2024 WP(C)/18168/2024	SHASHIKANTA YADAV VS INDIAN OIL CORP. LTD., MUMBAI	SOUMYA RANJAN MOHANTY VS	// () //
321	D-WP(C)/32553/2024 WP(C)/18169/2024	SUBHADRA SAHU VS STATE OF ODISHA	SAIBRATA RATH VS	// () //
322	D-WP(C)/32141/2024 WP(C)/18170/2024	PRASANTA KUMAR MOHANTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// () //
323	D-WP(C)/31219/2024 WP(C)/18171/2024	SADGURU COLLEGE OF NURSING, JAGATPUR, CUTTACK VS THE PRINCIPAL SECY TO GOVT.,HEALTH AND FAMILY WELFARE DEPT., GOVT OF ODISHA	GOPAL PRASAD JENA VS	// () //
324	D-WP(C)/32531/2024 WP(C)/18172/2024	PRITIRANJAN MAHALING VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// () //
325	D-WP(C)/32086/2024 WP(C)/18173/2024	SANJAY KUMAR DAS VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// () //
326	D-ABLAPL/21465/2024 ABLAPL/8015/2024	RAKSHYAK BEHERA @ RAKSHYA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	BARGARH /394 /2024 () //
327	D-ABLAPL/21492/2024 ABLAPL/8016/2024	RUNA @ PRASANTA NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	KANIHA /233 /2024 () //
328	D-ABLAPL/21532/2024 ABLAPL/8017/2024	DHABALESWAR BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	RAIRAKHOL /110 /2024 () //
329	D-ABLAPL/22094/2024	KISHORE KUMAR MAHALIK	DIBAKAR BISWAL	JALESWAR /210 /2024

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	ABLAPL/8018/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/22177/2024 ABLAPL/8019/2024	KUNJA BIHARI PRADHAN VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	CHANDANPUR /142 /2024 () //
331	D-ABLAPL/22374/2024 ABLAPL/8020/2024	GEETANJLI @ GEETA JENA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	JANKIA P.S. /254 /2024 () //
332	D-ABLAPL/22098/2024 ABLAPL/8021/2024	LIPUN MOHANTY VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KANIHA /258 /2024 () //
333	D-ABLAPL/22144/2024 ABLAPL/8022/2024	KARAM CHAND RANABIJULI @ KARAMACHAND RANABIJULI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /178 /2024 () //
334	D-ABLAPL/22146/2024 ABLAPL/8023/2024	KARAM CHAND RANABIJULI @ KARAMACHAND RANABIJULI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /179 /2024 () //
335	D-ABLAPL/22186/2024 ABLAPL/8024/2024	AMRUT DANSENA @ DANSANA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	//0 J.M.F.C.-ADDL.CIVIL JUDGE (JD),SOHE 2(A)CC/000069/2024
336	D-ABLAPL/22153/2024 ABLAPL/8025/2024	ABHIMANYU GURU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CHANDAPUR /106 /2024 () //
337	D-ABLAPL/22192/2024 ABLAPL/8026/2024	SUDAM BARIK VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BIJEPUR /232 /2024 () //
338	D-ABLAPL/22375/2024 ABLAPL/8027/2024	SK. SAIPHUL @SAIFUL VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	KAMARDA /68 /2024 () //
339	D-ABLAPL/20873/2024 ABLAPL/8028/2024	AKASH MALAKAR @ AMIT MALAKAR VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BANDOMUNDA /142 /2024 () //
340	D-ABLAPL/22377/2024 ABLAPL/8029/2024	BHASKAR JENA VS	SAROJ KUMAR DASH VS	JANKIA P.S. /224 /2024 ()

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341	D-ABLAPL/21128/2024 ABLAPL/8030/2024	STATE OF ODISHA RAMESH NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	// BANARAPAL /289 /2024 ()
342	D-ABLAPL/22155/2024 ABLAPL/8031/2024	BICHITRANANDA MALLICK @ MALIK VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	// AUL /86 /2024 ()
343	D-ABLAPL/22196/2024 ABLAPL/8032/2024	TARUN KUMAR DEY VS STATE OF ODISHA	SUBRATA PANDA VS	// / /0 J.M.F.C.,BHUBANESWAR(Khordha)
344	D-ABLAPL/22559/2024 ABLAPL/8033/2024	RAKESH SAHU VS STATE OF ODISHA	TEJASWINI JENA VS	ICC/0003044/2024 KISHORENAGAR (ANUGUL) /126 /2024 ()
345	D-ABLAPL/22380/2024 ABLAPL/8034/2024	PRASANNA KHATUA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// DAITARI /78 /2024 ()
346	D-ABLAPL/22213/2024 ABLAPL/8035/2024	UMA MAHESWAR RAO KANCHARANA @ KANCHARANA UMA MAHESWAR RAO @ KANCHARANA RAO VS STATE OF ODISHA	KANCHARANA RAO VS	GURANDI /74 /2024 ()
347	D-ABLAPL/22156/2024 ABLAPL/8036/2024	KEDARNATH NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// RANPUR /256 /2024 ()
348	D-ABLAPL/22382/2024 ABLAPL/8037/2024	RAMAKRUSHNA SENAPATI VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// PURIGHAT /33 /2024 ()
349	D-ABLAPL/21959/2024 ABLAPL/8038/2024	TANIJA KHATOON VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	// SECTOR-19 /95 /2024 ()
350	D-ABLAPL/22157/2024 ABLAPL/8039/2024	SOHEDA BIBI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// KHURDA MODEL /269 /2024 ()
351	D-ABLAPL/22384/2024 ABLAPL/8040/2024	ISWAR SAHOO VS STATE OF ODISHA	GOURI KUMAR RATH VS	// AIR FIELD P.S. /214 /2024 ()

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352	D-ABLAPL/22167/2024 ABLAPL/8041/2024	SWADHIN MALLICK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	SALIPUR /299 /2024 () //
353	D-ABLAPL/22176/2024 ABLAPL/8042/2024	K.LACHHANA @ LACHENA VS STATE OF ODISHA	RAKESH KUMAR NAYAK VS	BADAGODA P.S. /494 /2023 () //
354	D-ABLAPL/22475/2024 ABLAPL/8043/2024	MANAS KUMAR DAS @ MANAS DAS @ KANHU CHARAN DAS VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BALASORE SADAR /287 /2024 () //
355	D-ABLAPL/20401/2024 ABLAPL/8044/2024	RAMADEVI DASH VS CBI	DEVASHIS PANDA VS	/ /0 () //
356	D-ABLAPL/22387/2024 ABLAPL/8045/2024	RAJA BINDHANI VS STATE OF ODISHA	SIDHARTHA MISHRA VS	DAITARI /79 /2024 () //
357	D-ABLAPL/22216/2024 ABLAPL/8046/2024	KANCHARANA ESWAR RAO @ K ESWAR RAO VS STATE OF ODISHA	HAREKRUSHNA DASH VS	GURANDI /74 /2024 () //
358	D-ABLAPL/22219/2024 ABLAPL/8047/2024	RAMAKANTA NAYAK VS STATE OF ODISHA	MALAYA KUMAR SWAIN VS	PIRAHAT P.S /79 /2023 () //
359	D-ABLAPL/21275/2024 ABLAPL/8048/2024	CH. KRISHNA MOHAN ACHARY VS STATE OF ODISHA	SUNIL KUMAR PALAI VS	BHAWANIPATNA TOWN /245 /2024 () //
360	D-ABLAPL/22313/2024 ABLAPL/8049/2024	PRAMOD KUMAR BIT VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 () //
361	D-ABLAPL/22417/2024 ABLAPL/8050/2024	HRUDANANDA PRADHAN VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	PAIKMAL /158 /2024 () //
362	D-ABLAPL/22524/2024 ABLAPL/8051/2024	NAGA @ NAGARJUNA MUKHI VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	KANIHA /259 /2024 () //
363	D-ABLAPL/22318/2024	SUSANTA KUMAR BEHERA	SURYA NARAYAN MISHRA	GOP /201 /2024

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	ABLAPL/8052/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/22370/2024 ABLAPL/8053/2024	BIMAL PATTNAIK VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	MADHUPATNA /220 /2024 () //
365	D-ABLAPL/22540/2024 ABLAPL/8054/2024	BIBHUTI MOHARANA VS STATE OF ODISHA	AVIRAM PATRA VS	CHANDAPUR /126 /2024 () //
366	D-ABLAPL/22088/2024 ABLAPL/8055/2024	BHRAMARBAR SAHU VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SORO /648 /2024 () //
367	D-ABLAPL/22092/2024 ABLAPL/8056/2024	NABA @ NABA KISHORE NAIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	LINGARAJ P.S. /4 /1998 () //
368	D-ABLAPL/21616/2024 ABLAPL/8057/2024	MOHAMMED YUNUS @ MIRZA YUNUS BAIG VS STATE OF ODISHA	ALOK KUMAR KAR VS	SALIPUR /302 /2024 () //
369	D-ABLAPL/22211/2024 ABLAPL/8058/2024	HRUDANANDA BEHERA @ NANDA BEHERA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	ATHGARH /205 /2024 () //
370	D-ABLAPL/22443/2024 ABLAPL/8059/2024	AMAN BEHERA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BARGARH /443 /2024 () //
371	D-ABLAPL/19303/2024 ABLAPL/8060/2024	GYANARANJAN MAHARATHA VS STATE OF ODISHA	BIDYADHAR MANSING VS	KHANDAGIRI P.S. /324 /2024 () //
372	D-ABLAPL/22445/2024 ABLAPL/8061/2024	SUMIT@SUMIT PATTNAYAK VS STATE OF ORISSA	ARUN KUMAR BEHERA VS	JALESWAR /379 /2024 () //
373	D-ABLAPL/20900/2024 ABLAPL/8062/2024	DIPU @ ASHIS SETHI VS STATE OF ODISHA	SAROJ KUMAR DASH VS	CHANDAPUR /100 /2024 () //
374	D-ABLAPL/22296/2024 ABLAPL/8063/2024	MAKSUD KHAN VS	SATYABRATA DASH VS	BALICHANDRAPUR /385 /2024 ()

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375	D-ABLAPL/20933/2024 ABLAPL/8064/2024	STATE OF ODISHA SANTOSH KUMAR BARIK VS	SOUMYA RANJAN MOHANTY VS	// DHENKANAL SADAR /560 /2024 ()
376	D-ABLAPL/22506/2024 ABLAPL/8065/2024	STATE OF ODISHA NIRANJAN NAYAK VS	PRASANTA KUMAR MISHRA VS	// BONTH /169 /2022 ()
377	D-ABLAPL/20963/2024 ABLAPL/8066/2024	STATE OF ODISHA SAYTANARAYAN SAHU VS	SANTOSH KUMAR MAHANTY VS	// KABISURYANAGAR /464 /2024 ()
378	D-ABLAPL/22508/2024 ABLAPL/8067/2024	STATE OF ODISHA TRISHNA SAHOO VS	SUBHENDU KUMAR DAS VS	// / /0 ()
379	D-ABLAPL/21092/2024 ABLAPL/8068/2024	STATE OF ODISHA MURALIDHAR RAIGURU VS	KSHIROD KUMAR SAHOO VS	// KISSANNAGAR PS /198 /2024 ()
380	D-ABLAPL/22509/2024 ABLAPL/8069/2024	STATE OF ODISHA SURANJEET DAS VS	SUBHENDU KUMAR DAS VS	// / /0 ()
381	D-ABLAPL/22541/2024 ABLAPL/8070/2024	STATE OF ODISHA BULAN MAHANTY @ DEBI PRASAD MOHANTY VS	ADHIRAJ MOHANTY VS	// JAJPUR ROAD /426 /2024 ()
382	D-ABLAPL/22084/2024 ABLAPL/8071/2024	STATE OF ODISHA DURGAMADHAB PANIGRAHI VS	RAJENDRA NARAYAN ROUT VS	// SHERAGADA /263 /2024 ()
383	D-ABLAPL/22512/2024 ABLAPL/8072/2024	STATE OF ODISHA GUDDU @ SUDARSHAN NAHAK VS	DURGADATTA MOHAPATRA VS	// HINDOL /196 /2024 ()
384	D-ABLAPL/18349/2024 ABLAPL/8073/2024	STATE OF ODISHA SAMEER PATEL VS	UMA SHANKAR PATEL VS	// SUNDARGARH SADAR /181 /2024 ()
385	D-ABLAPL/20715/2024 ABLAPL/8074/2024	STATE OF ODISHA NIRANJAN SAHOO VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// KHANDAPARA /111 /2024 () //

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386	D-ABLAPL/22513/2024 ABLAPL/8075/2024	SARAT CHANDRA KAR VS STATE OF ODISHA	BASUDEV PUJARI VS	SALIPUR /295 /2024 () //
387	D-ABLAPL/18342/2024 ABLAPL/8076/2024	SURYAKANTI KHATUA VS STATE OF ODISHA	DIPAK KUMAR SAHOO VS	BANTALA /133 /2023 () //
388	D-ABLAPL/21219/2024 ABLAPL/8077/2024	PRAVAKAR SAHOO VS STATE OF ODISHA	ANIRUDHA DAS VS	PIPLI /185 /2014 () //
389	D-ABLAPL/19255/2024 ABLAPL/8078/2024	HIMANSU RANJAN RATH @ HIMANSHU RATH VS STATE OF ODISHA	KEDAR SANKAR SAHU VS	TALCHER TOWN /158 /2024 () //
390	D-ABLAPL/21304/2024 ABLAPL/8079/2024	BISHAL KUMAR JENA @ BISWAL JENA VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	BINJHARPUR /373 /2024 () //
391	D-ABLAPL/22518/2024 ABLAPL/8080/2024	DILIP BARIK VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /227 /2024 () //
392	D-ABLAPL/18209/2024 ABLAPL/8081/2024	SHYAM MUDULI VS STATE OF ODISHA	PRANAB KUMAR DAS VS	CHITRAKONDA /67 /2020 () //
393	D-ABLAPL/20435/2024 ABLAPL/8082/2024	TUSABANTA MEHER @ AKHA VS STATE OF ODISHA	HIMANSU SEKHAR MISHRA VS	SPL.TASK FORCE /18 /2023 () //
394	D-ABLAPL/18263/2024 ABLAPL/8083/2024	GOBINDA MANDAL VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	RAIGHAR /187 /2024 () //
395	D-CONTC(CP)/294/2016 CONTC(CP)/294/2016	NITYANANDA DAS VS SECRETARY, WORKS DEPARTMENT, ODISHA	M/S NIRAJA KANTA BEBARTA PATTANAİK VS	// () //